

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No221
CP 2 of 2019

Proceedings under Section Under Section 131

IN THE MATTER OF:

Maruti Blow Tech Pvt Ltd
V/s
ROC, Gujarat

.....Applicant

.....Respondent

Order delivered on 17/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nidhi Ranka, Adv. for Mr. Kunjal Dalal, PCS
For the Respondent : Mr. Suryanarayan, Adv.

ORDER

Learned Counsel for the petitioner appeared. Learned Counsel for the respondent appeared.

List for further consideration on 11.05.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**